

(b) and (c) The Master Plan has been formulated with a vision and policy guidelines for the perspective period upto 2021. It was notified on 7.2.2007 and is an extensive modification to the Master Plan of Delhi-2021. As per Para 19 of Introduction of MPD-2021, the "Master Plan be reviewed at five yearly intervals to keep pace with the fast changing requirements of the Society." For effective implementation of the Master Plan, monitoring and review at appropriate intervals has been envisaged in the MPD-2021 itself. Accordingly, the Review of MPD-2021 has already been initiated.

Amount sanctioned for projects in J&K under JNNURM

2468. SHRI G.N. RATANPURI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the details of projects and amount sanctioned for each District of Jammu and Kashmir under Jawaharlal Nehru National Urban Renewal Mission (JNNURM);
- (b) the details of projects/proposals received from Jammu and Kashmir Government under JNNURM but not approved and the reasons for rejection/delay in approval;
- (c) the progress on projects approved and those still under consideration; and
- (d) the reasons for delay in execution of these projects?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) Under Urban Infrastructure and Governance (UIG) Sub Mission of Jawaharlal Nehru National Urban Renewal Mission (JNNURM), four projects have been approved for the two mission cities viz. Jammu and Srinagar for approved cost of ` 53,152.00 lakhs and Additional Central Assistance (ACA) commitment of? 46,946.80 lakhs.

Under Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) of JNNURM, 45 projects have been approved for 13 towns/cities of Jammu and Kashmir for approved cost of ` 39,867.47 lakhs and Additional Central Assistance (ACA) commitment of ` 35,880.76 lakhs.

(b) The details are as under: -

Name of the Scheme	Name of the Project	Present status
1	2	3
UIG	(i) Sewerage project for left out portion in Jammu City	(i) The State Government has so far not submitted modified Detailed Project Report (DPR) as per technical observation.

1	2	3
	(ii) Tapping of all Nallahs in Greater Jammu City from Panjirthi to Gole and Bahu for Rajiv Nagar Nallah.	(ii) The DPR has been sent for technical appraisal.
UIDSSMT	5 DPRs on Drainage, one each in five Towns of Jammu and Kashmir are with the State Government for technical compliance/revision of DPR.	

(c) and (d) The projects under JNNURM are implemented by the State Government/Urban Local Bodies (ULBs) and the projects approved are at different stages of implementation.

Non-attending of complaints by CPWD in Laxmi Bai Nagar

2469. SHRI MOHAMMED ADEEB: Will the Minister of URBAN DEVELOPMENT be pleased to refer to Answer to unstarred question 3870 given in Rajya Sabha on 7 September, 2011 and state:

(a) whether grilled iron gates have been installed in the remaining Type-III quarters in Laxmi Bai Nagar, New Delhi;

(b) whether it is a fact that the complaints of broken windows have not been attended so far;

(c) whether it is also a fact that the grills, doors and damaged windows have not been fixed/replaced so far;

(d) whether it is also a fact that J.E. concerned continues to be there inspite of transfer orders; and

(e) the steps being taken to undertake a special drive for renovation of Type-III quarters in Laxmi Bai Nagar, New Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) Out of 24 Type-III quarters, grill door have been fixed in 21 quarters. Two allottees of flats No. 921 and 923 have fixed their own gates and allottee of flat No.924 has declined fixing of grill gate in his quarter.

(b) No, Sir.

(c) The grill doors have already been installed. As regards damaged windows, tenders have been received on 23.11.2011 and the work has been under taken.

(d) The present J.E. has not been relieved as the reliever has not yet joined.

(e) Under the special drive, following steps are being taken for renovation:-